

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2777

TO BE ANSWERED ON WEDNESDAY, 10th JULY 2019

USE OF EVM IN ELECTION

2777. SHRI P.K. KUNHALIKUTTY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of representations received for holding elections through manual ballot paper instead of EVMs during the last three years and the current year;
- (b) the action taken/being taken in the matter; and
- (c) the names of the countries where EVMs are used and the countries where elections are held through manual ballot paper?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c) : The information is being collected and will be laid on the Table of the House.
